

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-24/2003/11344/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr.Manash Baruah,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the 28<sup>th</sup> November, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJNB/6733, dtd 25.11.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 28.11.2022 with station leave permission, with the official vehicle, at own cost, from the evening of 25.11.2022 till the morning of 29.11.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-24/2003/11345/A, dated** , 28-11-2022

Copy to:

1.  The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)** Rdb